

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC8000 of 2024, in respect of Uttam Dealers
Private Limited (PAN: AABCU1506F) in the matter of Illiquid Stock Options**

A Recovery Certificate No. **RC8000 of 2024** dated **September 11, 2024**, has been drawn up by the Recovery Officer against **Uttam Dealers Private Limited (PAN: AABCU1506F) ["Defaulter"]** for a sum of **Rs. 5,81,000/- (Rupees Five Lakh Eighty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/SM/KH/2023-24/27864 dated June 28, 2023 against Uttam Dealers Private Limited (PAN: AABCU1506F) in the matter of Illiquid Stock Options.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- March 11, 2026

Place- Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata